

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to.....(name of the House)

From.....Constituency (Name of the Constituency)

I MAHANAND SINGH son/daughter/wife of Cet. Bipat Singh
Aged 51 years, resident of CP ML District Office 139 NH Patna - Aurangabad Road - ARUNACHAL
(mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

- (1) I am a candidate set up by.....(name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax returns has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	CKDPM0818A	2024-25	660000.00
2.	Spouse-	NIL	NIL	NIL
3.	Dependent 1	NIL	NIL	NIL
4.	Dependent 2	NIL	NIL	NIL
5.	Dependent 3	NIL	NIL	NIL

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	1. Jehanabad PS Case No - 67/2001 GR NO. 383/2001 TRNO. 474/2025 मैत्रा - 16/7/2002 संख्या - 144, 341, 353, 427 IPC
(b)	Name of the court, Case No. and Date of order taking cognizance :	ACJM-1 ; Jeha. PS 67/2001 16/7/2002
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NA

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NO
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NO

महानंद सिंह

**सदस्य
विद्यार्थी विभाग मध्य
214-अवकाश**

(c) Punishment imposed :

NO

(5) That I give hereto below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	Mahamud Singh 50000.00	Lila Verma 25000.00	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1. SBI Bidhan Sabha, Patna A/c 39830931 470 64000/- 2. BOI-ARWA A/c 447710110007 46 6000/-	SBI-Jehanabad A/c-4070 8680483 195003.00 D.V.Gm. Bank Shikhar Telpa. A/c 71240100054868 50000.00	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC 1 Lakh	LIC 1 Lakh	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	SCORPIO BR56POGAB Loan 15 Lakh Bidhan Sabha	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	NIL	Gold-5gm 54000.00	NIL	NIL	NIL

मानंद सिंह

सदस्य
बिहार विधान सभा
214-अरवध

(viii)	Any other assets such as value of Claims/Interest	NIL	NIL	NIL	NIL	NIL
(ix)	Gross Total value	220000/-	399003/-	NIL	NIL	NIL

B. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
	Kauri	Khata-62,	shaharTelpa	NIL	NIL	NIL
(i)	Agricultural Land Location(s) <u>Mauga</u> Survey number(s) <u>63-2018</u> Area (Total measurement in acres) <u>20.18</u> Whether inherited property (Yes or NO) <u>Yes</u> Date of purchase in case of self acquired property <u>NIL</u> Cost of Land (in case of purchase) at the time of purchase <u>NIL</u> Any Investment on the land by way of development, construction etc. <u>NIL</u> Approximate Current market value <u>20 लाख</u>	<u>63-2018</u> <u>20.18</u>	<u>Mauga</u> <u>खता-1024, प्लॉट-3722</u> <u>खता-4-3-2014, खता-6-4510</u> <u>90000.00</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
(ii)	Non-Agricultural Land Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
(iii)	Commercial Building (including apartments) Location(s) Survey number(s) Built up Area (Total measurement in sq. ft.)	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>

3

महेश्वर सिंह

अवकाश
विहार विद्यालय अकादमी
214-अवकाश

	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments.) - Location(s) - Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	20 लाख	4 लाख	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL

4
जयदेव

सदस्य
बिहार विधान सभा
214-अरवल

	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	NIL	NIL	NIL	NIL	NIL
(ii)	<u>Government Dues:</u>					
	Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal /Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
	Grand total of all Govt. dues	NIL	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

a. Self..... Politics & Social worker

b. Spouse House wife & Politics and Social worker

(8) My educational qualification is as under: Inter Science, Teacher Training college Mahendranagar, Bihar, Basic Training, J.S.C. Magadh University

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <u>MAHANAND SINGH</u>
2.	Full postal address	<u>CPI-M-L District Office, 139 NHPatna, Arzanga, Bihar, Arwal</u>
3.	Number and Name of the constituency and state	<u>214 - ARWAL, BIHAR</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>Communist Party of India (Marxist - Leninist)</u> <u>Liberation</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>NO</u>

MAHANAND SINGH

सदस्य
बिहार विधान सभा
214-अरवल

(c) Total number of Pending cases where the court (s) have taken cognizance:						
5. PAN of	CKOPM0818A	Year for which last Income Tax Return filed	Total Income Shown			
(a) Candidate		2024-25	660000/-			
(b) Spouse:						
(c) Dependents						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	220000	399000/-			
B.	Immovable Asset	63.00510	6.14.510			
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	20.0000	4.0000			
(ii)	Approximate Current Market Price of Asset (Total Value)	20Lakh	4Lakh			
7.	Liabilities					
	(i) Government dues (Total)					
	(ii) Loans from Bank, Financial Institutions and others (Total)					
8.	Highest educational qualification:					
I.Sc. Basic Training (Teachers Training College Patna Mahendru) M.A. - Damodar high school Raghunathpur, I.Sc. - Magadh University (Give details of School / University education with full form of the certificate/ diploma/ degree College - Achua Patna. course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of..... 201.....

DEPONENT

(Signature)

सदस्य
 बिहार विधान सभा
 214-अरवल

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

Handwritten signature

सदस्य

बिहार विधान सभा

214-अररया